

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.235 - IA/40(AHM)2023  
In  
**CP/23(AHM)2021**

**Proceedings under Section 272(2) of Co.Act,2013**

**IN THE MATTER OF:**

KG Intimatewear Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 25/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr.Bhargav, Advocate behalf of Noopur Dalal,  
Advocate

For the Respondent :

**ORDER**

Due to paucity of time, as it is already 1.40 p.m. and Hon'ble Member (J) has to take up another Bench of Ahmedabad, list the matter on 12.10.2023.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**